

1	2	3	4	5
2.	Protection of Civil Rights Act, 1955 and the Scheduled Castes and the Scheduled Tribes (Prevention of Atrocities) Act, 1989	4.81	3.97	2.75
3.	Pre Matric Scholarship to the Children of those engaged in unclean occupation	5.39	0.00	6.91
4.	Post Matric Scholarship to SC students	43.57	159.54	10.00
5.	Post Matric Scholarship to OBC students	0.00	0.00	5.18
6.	Post Matric Scholarship to OBC students	0.00	19.50	23.07
TOTAL :		87.69	217.00	90.14

Festivals at historical places

1443. SHRIMATI T. RATNA BAI: Will the Minister of TOURISM be pleased to state:

(a) whether Government is organizing some festivals every year in the historical places like Tirupati, Salivahana, Golconda and other areas in Andhra Pradesh;

(b) if so, the details worked out so far; and

(c) the plans included in the Eleventh Five Year Plan in each State especially in Andhra Pradesh?

THE MINISTER OF TOURISM (KUMARI SELJA): (a) to (c) Development and promotion of tourism including organisation of fairs/festivals/events is primarily undertaken by the State Governments/Union Territory Administration themselves. However, Ministry of Tourism provides Central Financial Assistance (CFA) to them every year under the following schemes:—

- (i) Product/Infrastructure development of tourist destinations/circuits.
- (ii) Assistance under Large Revenue Generating schemes
- (iii) Fairs/festivals/events
- (iv) Information Technology.

No proposals for organizing festivals at Tirupati, Salivahana, Golconda have been received from the Government of Andhra Pradesh during the current financial year.

In the Eleventh Plan, the Ministry of Tourism has sanctioned projects worth Rs. 12,842.06 lakh for the integrated development of tourism in the State of Andhra Pradesh including a project for Development of Heritage Circuit at Tirupati as a Mega Circuit with Central Financial Assistance of Rs. 4,652.49 lakh.

Buddhist pilgrimage centres and tourist spots

†1444. SHRI RAJNITI PRASAD: Will the Minister of TOURISM be pleased to state:

†Original notice of the question was received in Hindi.

(a) the initiatives taken by Government to promote tourism in the country and for providing more and more facilities for the development of major tourist spots in the country;

(b) since Bihar is a leading State from the point of view of tourism and a number of foreign tourists visit the State every year, the number of hotels/infrastructure set up to provide them good facilities; and

(c) the details of work done for the development of Buddhist pilgrimage centres in the country particularly in Bihar and the funds spent on the same during 2008-09?

THE MINISTER OF TOURISM (KUMARI SELJA): (a) to (c) Development and promotion of tourism is primarily undertaken by the State Governments/U.T. Administrations. The Ministry of Tourism, however, provides financial assistance for tourism projects on the basis of proposal received from them subject to availability of funds and *inter-se* priority. During the year 2008-09, the Ministry has sanctioned 237 tourism projects for Rs.907.94 crore for development and promotion of tourism in the country including the following projects at Buddhist places in Bihar:—

1. Rs. 388.97 lakh for development of Vaishali.
2. Rs. 134.87 lakh for development of Lauriya Nandan Garh, Areraj and Rampurwa as a tourist destination.
3. Rs. 158.40 lakh for development of Sujata Kutir, Bodhgaya.
4. Rs. 268.27 lakh for development of Niranjana River front and Parikarma Path.
5. Rs. 156.50 lakh for development of Prag Bodhi Dungeshwari Hill, Bodhgaya.

Tourism for the common man

1445. SHRIMATI T. RATNA BAI: Will the Minister of TOURISM be pleased to state:

(a) whether Government is taking steps for *aam admi tourism*;

(b) if so, the details thereof; and

(c) if not, by when such *aam admi tourism* would come for the poor people like SC/ST in Andhra Pradesh forest and tourism areas?

THE MINISTER OF TOURISM (KUMARI SELJA): (a) to (c) Development and promotion of tourism is primarily undertaken by the State Governments/U.T. Administrations. The Ministry of Tourism, however, provides financial assistance for tourism projects including rural tourism projects on the basis of proposals received from them subject to availability of funds and *inter-se* priority. The projects, especially the ones sanctioned in rural tourism sites, promote inclusive tourism in the country including Andhra Pradesh.